

Mediation Centre, Rajasthan High Court,  
Jaipur Bench, Jaipur  
Cause List Date 28-07-2016

S.N.	Name of Mediator	Cases title	Name of Petitioner Advocate	Name of Respondent Advocate
1	Sh. Manish Kumawat, Advocate	D.B. Civil Misc. Appeal No. 2700/14 & 174/15 Smt. Santra VS. Rakesh Kumar & Mukesh VS. Kamlesh	Manu Bhargava	Ajay Gupta Neeraj Sharma
2	Smt. Madhuri Singh, Advocate	S.B. Cr. Misc. Bail Application No. 6387/16 Naresh Haswani Vs. State	A.K. Khan	Samarth Sharma
3	Ms. Raj Sharma, Advocate	S.B. Cr. Revision Petition No. 480/15 Fauru Vs. Vimla	A.K.Khan	Amit Dadhich
3	Sh. Shashi Bhushan Gupta, Advocate	S.B. Cr. Misc. Bail Application No. 8756/16 Smt. Mangli VS. State	Vijay Singh Shekhawat	Syed Amir Ali

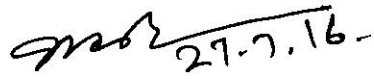
Mediation Centre, Rajasthan High Court,  
Jaipur Bench, Jaipur  
Cause List Date 29-07-2016

S.N.	Name of Mediator	Cases title	Name of Petitioner Advocate	Name of Respondent Advocate
1	Sh. Mohd. Hanif, RHJS (Retd. )	S.B. Cr. Misc. Bail Application No. 7409/16 Rakesh Mittal VS. State	Arvind Soni	S. S. Rathore
2	Sh. S.P. Mathur, Advocate	S.B. Civil First Appeal No. 52/00 Smt. Jaitum Begum Vs. Smt. Khatum Begum	Lokesh Sharma	V.V. Harit

## NOTICE

Learned Advocate are requested to get such matter referred to Mediation Centre , which in -opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial / family disputes-divorce petitions, maintenance, custody of children, suit for injunction and/or landlord and tenant, Negotiable Instruments Act, Company matter and the matters of like nature. Learned Advocates may also provide the list of such cause to the Deputy Registrar (Judicial ) Rajasthan High Court, Bench at Jaipur.

By Order

  
(Dr. Shakti Singh Shekhawat )  
Deputy Secretary  
(Action Plan & ADR )